

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE, BENCH, PUNE**

**ORIGINAL APPLICATION No.75/2024 (WZ)
[Earlier Letter Petition No.39/2024(WZ)]**

Maruti Kadam, --- Applicant

v/s

M/s.Apurva Natwar Parikh & Co.
Pvt.Ltd. and Ors. ---Respondents


**Additional Report on behalf of Respondent-Maharashtra
Pollution Control Board.**

1. In compliance of the Order dated 25/4/2024, the Respondent-Maharashtra Pollution Control Board has filed its report before this Hon'ble NGT on 31/5/2024, which was taken on record.
2. Now, this Hon'ble NGT vide Order dated 5/12/2024 directed the Respondent Board to file Additional Report regarding the construction in question being situated within Eco-Sensitive Zone of Sanjay Gandhi National Park, Borivali, Mumbai.
3. The Ministry of Environment, Forest and Climate Change, Government of India vide Notification 5/12/2016 has declared the Sanjay Gandhi National Park as a Eco-Sensitive Zone. As per the said Notification, the Sanjay Gandhi National Park Eco-Sensitive Zone Monitoring Committee has been constituted, which is headed by the Municipal Commissioner/ Additional Municipal Commissioner (MCGM).
4. Based on the documents submitted by Respondent No.1-M/s.Apurva Natwar Parikh & Co.Pvt.Ltd. i.e. Project

Proponent(PP), it appears that the Sanjay Gandhi National Park Eco-Sensitive Zone Monitoring Committee has accorded permission vide letter dated 19/3/2019 to M/s.Apurva Natwar Parikh & Co.Pvt.Ltd. for construction of school building (area of 2486.6 sq.mtrs.) at Survey No.248/2, CTS No.29/6 at Mulund (West), Mumbai. As per the approved layout plan, the total built up area is 6576.66 sq.mtrs.

5. The Respondent-MPCB vide letter dated 13/12/2024 requested the Asstt. Commissioner, T Ward, MCGM to take appropriate action against the noise pollution and submit documents related to the permissions granted by them to the Respondent No.1-Project proponent.
6. Further, the Respondent-MPCB vide letter dated 13/12/2024 requested the Deputy Conservator of Forest, Thane Forest Division, Navpada, Thane to communicate whether the Green Acres Academy School Building of Respondent No.1-PP falls under the Sanjay Gandhi National Park Eco-Sensitive Zone and if any NOC is granted by the Forest Department for construction of the said school to the Project Proponent.
7. In view of the above, Sanjay Gandhi National Park Eco-Sensitive Zone Monitoring Committee is the Competent Authority.

For and on behalf of Maharashtra
Pollution Control Board,


(Shakil Shaikh)

Sub Regional Officer-Mumbai-IV

Place :Mumbai
Date : 27 /01/2025

Sub Regional Officer
M.P.C. Board, Mumbai-4